

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical hearing)

ITEM No.26
C.P. (IB) No.75/BB/2024

IN THE MATTER OF:

M/s. ZipDial Mobile Solutions Pvt. Ltd.

... Petitioner

Order under Section 59 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 28.06.2024

CORAM:

SHRI K.BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

: None

ORDER

1. None appeared for the Petitioner.
2. List the matter on **02.08.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)